## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1485/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Mitcon Consultancy & Engineering Services Ltd.

v/s.

Vitthal Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

## ORDER

List this matter for orders on 12.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)